

**PART I**



GOVERNMENT OF KERALA

**Abstract**

WATER RESOURCES DEPARTMENT—KERALA WATER AUTHORITY—REVISION OF  
WATER CHARGES—SANCTION ACCORDED—ORDERS ISSUED

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WATER RESOURCES (WATER SUPPLY-B) DEPARTMENT

G. O. (Ms.) No. 88/2014/WRD.

*Dated, Thiruvananthapuram, 25th September 2014.*

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*Read:—*1. G. O. (Ms.) No. 44/2008/WRD dated 25-9-2008.

2. Letter No. KWA/RMC/941/2011 of the Managing Director, Kerala Water Authority.

**ORDER**

Government are pleased to accord sanction to Kerala Water Authority to revise water charges as follows w.e.f. 1-10-2014.

<i>Category and consumption level per month</i>	<i>Tariff</i>	
	<i>Fixed</i>	<i>Variable</i>
1.	<b>Domestic</b>	
Upto 5000 litres	Nil	₹ 4.00 /KL with Minimum ₹ 20.00
5000 to 10000 litres	Nil	₹ 20.00 plus ₹ 4.00 /KL
10000 to 15000 litres	Nil	₹ 40.00 plus ₹ 5.00 per every 1000 litres in excess of 10000 litres

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<i>Category and consumption level per month</i>	<i>Tariff</i>	
	<i>Fixed</i>	<i>Variable</i>
15000 to 20000 litres	Nil	₹ 6.00 per every 1000 litres for the entire consumption
20000 to 25000 litres	Nil	₹ 7.00 per every 1000 litres for the entire consumption
25000 to 30000 litres	Nil	₹ 9.00 per every 1000 litres for the entire consumption
30000 to 40000 litres	Nil	₹ 12.00 per every 1000 litres for the entire consumption
40000 to 50000 litres	Nil	₹ 14.00 per every 1000 litres for the entire consumption
Above 50000 litres	Nil	₹ 700.00 plus ₹ 40.00 per every 1000 litres in excess of 50000 litres

(a) No water charges will be collected from BPL families who consume up to 15000 litres per month.

2. For flats fixed charges will be @ ₹ 50 per dwelling unit.

3. **Non Domestic**

For consumption in a month

Upto 15000 litres		₹ 15/KL with Minimum ₹ 150
15000 to 30000 litres	₹ 50	₹ 225 plus ₹ 21.00 per every 1000 litres in excess of 15000 litres
30000 to 50000 litres		₹ 540 plus ₹ 28.00 per every 1000 litres in excess of 30000 litres
above 50000 litres		₹ 1100 plus ₹ 40.00 per every 1000 litres in excess of 50000 litres

<i>Category and consumption level per month</i>	<i>Tariff</i>	
	<i>Fixed</i>	<i>Variable</i>
4.	<b>Industrial</b>	
For consumption in a month	₹ 150	₹ 40/KL with Minimum ₹ 250
5.	Sewerage Charges will be applicable @ 10% of water charges payable by those consumers who have availed sewerage connections.	
6.	The rate per tap per year for Rural and Urban Public Hydrants will be as follows:	
	Municipal Taps	₹ 7,884 per year
	Panchayat Taps	₹ 5,250 per year
7.	The bulk water supply (Excluding Tanker Lorry) to Local Self Government bodies/communities will be charged @ ₹ 6/KL. For Tanker Lorry supply the rate is ₹ 60/KL.	

By order of the Governor,

V. J. KURIAN,  
*Additional Chief Secretary to Government.*

To

The Managing Director, Kerala Water Authority, Thiruvananthapuram.

The Prl. Accountant General (A&E), (Audit), Kerala, Thiruvananthapuram.

The Finance Department (Vide U.O. No. 93028/PUC1/13/Fin dated 31-10-2013).

The Web & New Media, Information & Public Relations Department

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